

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1015

ANSWERED ON:28.11.2011

MONITORING OF SCHEMES

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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any machinery exists to monitor the activities of the Non-Governmental Organizations (NGOs) in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received complaints to the effect that after receiving grants from the Government some NGOs wind up their educational and social activities and misappropriate the funds; and
- (d) if so, the steps taken to check the activities of NGOs?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) and (b) : The Ministry monitors the performance of NGOs working for its target groups, to whom grant in aid is provided under various schemes, mainly through:-

- (i) Inspection by officers of the concerned State Governments;
- (ii) National Institutes of the Ministry; and
- (iii) Officers of the Ministry when they undertake tours.

- (c) No such complaint has been received in respect of NGOs receiving assistance from this Ministry during the current year.
- (d) Does not arise.